

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:312

ANSWERED ON:17.08.2004

NATIONAL ELECTRICITY POLICY

Badi Shri Rajendra Kumar;Kushwaha Shri Narendra Kumar

Will the Minister of POWER be pleased to state:

(a) whether the Government has revamped the National Electricity Policy;

(b) if so, the details thereof;

(c) the time by which the draft National Electricity Policy and Tariff Policy are likely to be implemented; and

(d) the extent to which the gap between demand and supply of power in the country is likely to be reduced by introducing the revised policy?

Answer

THE MINISTER OF POWER (SHRI P.M. SAYEED)

(a) to (d) : A Statement is laid on the Table of the House.

STATEMENT REFERRRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 312 TO BE ANSWERED IN THE LOK SABHA ON 17.8.2004 REGARDING NATIONAL ELECTRICITY POLICY.

(a) to (d) : Section 3(1) of the Electricity Act, 2003 which came into force with effect from 10.6.2003 provides that the Central Government shall, from time to time, prepare the National Electricity Policy and tariff policy, in consultation with the State Governments and the Central Electricity Authority for development of the power system based on optimal utilization of resources such as coal, natural gas, nuclear substances or materials, hydro and renewable sources of energy.

Based on comments received on the previous draft and the objectives of the National Common Minimum Programme a revised draft National Electricity Policy has now been formulated. The views received from stakeholders have also been taken into account.

Draft National Electricity Policy aims at achieving the objectives of providing access to electricity to all households in next five years, fully meeting the demand of electricity, making available supply of reliable and quality power at reasonable rates and increasing per capita consumption to over 1000 units by year 2012. It addresses the issues of rural electrification, generation, transmission, distribution, technology development, financing, private sector participation, energy conservation, promotion of renewable and non-conventional sources of energy, protection of consumers` interests etc.

Consultations have been done with the State Governments on the revised draft National Electricity Policy which is being finalized. Thereafter, tariff policy, based on National Electricity Policy, would be taken up for finalization after consultation with State Governments.

The draft National Electricity Policy aims at fully meeting the demand of power by 2012 with a spinning reserve of at least 5%.